

Insolvency and Bankruptcy Board of India

Jointly with IPAICMAI, ICSIIPA & IIPICAI (lead partner)

INSOLVENCY PROFESSIONAL'S CONCLAVE

“Building the Institution of Insolvency Professionals”

(Please Note that the conclave has been rescheduled on 26th May, 2018, Venue will be announced shortly)

| Time | Thought Leaders |
|---------------------|--|
| 09:00 am-09:30 am | Registration |
| 09:30 am-10:30 am | <i>“Building the Institution of Insolvency Professional”</i> Dr. M. S. Sahoo Chairperson, IBBI |
| 10:30 am-11:30 am | <i>“Duties of Resolution Professional under IBC, 2016 & Best Practices”</i> Hon’ble Justice Shri M. M. Kumar President, NCLT |
| 11:30 am-12:00 noon | Tea Break |
| 12:00 noon-01:00 pm | <i>“IP as Key Facilitator for Value Creation”</i> Shri Rashesh Shah, President FICCI |
| 01:00 pm | Lunch |